

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
SRI GOPAL AUTOMOBILES LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of Corporate Person	SRI GOPAL AUTOMOBILES LIMITED
2.	Date of incorporation of Corporate Person	30-01-1989
3.	Authority under which corporate Person is in incorporated / registered	Registrar of Companies - Vijayawada
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74210AP1989PLC009559
5.	Address of the registered office and principal office (if any) of corporate Person	Plot No. 3, 2 nd Floor, IDA Ramanayyapeta, Kakinada, East Godavari District, Andhra Pradesh - 533005, India. Email: sgaskkd@gmail.com
6.	Liquidation Commencement Date of Corporate Person	09-12-2022
7.	Name Address Email Address Telephone Number and the Registration Number of the Liquidator	KOTESWARA RAO KARUCHOLA K.K. Rao & Associates, 2-B Samrat Residential Complex, # 5-9-12, Opp. A.Gs Office, Saifabad, Hyderabad, Telangana - 500004. kkraoirp@gmail.com 040-668 42 359 IBBI/IPA-003/IP-N00039/2017-18/10301
8.	Last Date of Submission of Claims	09-01-2023

Notice is hereby given that SRI GOPAL AUTOMOBILES LIMITED has commenced voluntary liquidation on 09-12-2022.

The stakeholders of SRI GOPAL AUTOMOBILES LIMITED are hereby called upon to submit a proof of their claims, on or before 09-01-2023, to the liquidator at the address mentioned against Item-7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date : 12-12-2022

Place : Hyderabad

KOTESWARA RAO KARUCHOLA
Liquidator